

Administrations to the enabling provisions of Section 110 Cr. P. C. in relation to economic and social offences.

**मध्य प्रदेश में श्रादिवासी विकास खण्ड**

\*350. श्री श्रीकृष्ण अग्रवाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने योजना आयोग से पांचवीं योजना के दौरान राज्य में 75 श्रादिवासी विकास खण्ड खोलने का प्राग्रह किया है; और

(ख) यदि हा, तो उस पर योजना आयोग की क्या प्रतिक्रिया है ?

गृह मंत्रालय तथा कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिश्रा) :

(क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठना ।

**Closure of Nangal Fertilizer Factory to save Power**

\*352. SHRI MOHINDER SINGH GILL:  
SHRI DEVINDER SINGH GARCHA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Nangal Fertilizer Factory has been closed to save power to be used for other agricultural purposes in Punjab and Haryana; and

(b) if so, for how many days the factory will remain closed, the amount of power saved and the uses to which it has been put?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT):

(a) and (b). The Nangal Fertilizer Factory was closed from 22-7-1974 to 1-8-1974 and the energy thus saved due to reduction of Nangal Fertilizer Factory load, was diverted to Punjab and Haryana to meet the urgent agricultural pumping loads for paddy

sowing. The energy saved during the period of closure was 13.9 lakh units per day. Out of this, Punjab was given 8.06 lakh units and Haryana 5.84 lakh units. Power supply to the Nangal Fertilizer Factory has since been resumed.

**Power Target for Fifth Plan**

\*353 SHRI ANADI CHARAN DAS:  
SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government are sure of fulfilling the power target for the Fifth Plan;

(b) if not, the reasons therefor; and

(c) the cost to be incurred for the power projects in the country during the current year?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT):

(a) and (b) The Draft Fifth Plan envisages provision of an additional generating capacity of 16.5 million kW. Every effort will be made to achieve this additional generating capacity on schedule.

(c) A provision of Rs 381.19 crores has been made for the power generation schemes in the Annual Plan for 1974-75.

**Loss in P. & T. Department due to Theft of Copper Wire**

\*354. SHRI P GANGADEB:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Indian Posts and Telegraphs Department is undergoing a loss of Rs 1 crore a year;

(b) if so, whether copper wire thefts are responsible for such a loss; and

(c) the additional steps Government propose to take in this regard?

**THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANAND REDDI):** (a) and (b). Yes, on account of copper wire thefts.

(c) (i) Copper wire is being progressively replaced by copper-weld wire and Aluminium Conductor Steel Reinforced wire which are less prone to theft.

(ii) Copper wires rendered surplus on commissioning of coaxial-micro-wave systems are being dismantled.

(iii) Amendments to the Telegraph Wires (Unlawful Possession) Act 1950 are under consideration to provide for enhanced and deterrent punishments to the culprits.

(iv) The Chief Ministers and the Chief Secretaries of the States have been addressed to direct the Inspectors General, Police to bestow special attention to the problem and take effective steps to prevent copper wire thefts.

(v) Liaison is being maintained by the Departmental officers with the Police authorities at all levels to expedite investigations and prosecution of the culprits; and

(iv) Indigenous manufacture of copper-weld wire has been taken up by M/S Hindustan Cables Ltd. at Rupnarainpur.

#### Revision of Advertisement Rates for Newspapers

**\*355. SHRI S. N. SINGH DEO:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Government advertisement rates for small language regional newspapers are very low as compared to increase in the price level; and

(b) if so, whether Government propose to revise the rates?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL):** (a) Advertisement tariff is fixed by the newspapers themselves on the basis of their circulation, area of coverage, nature of readership etc. and not by Government. The Directorate of Advertising and Visual publicity, however, make use of only those newspapers and periodicals whose rates are found economical from the point of view of Government's publicity requirements.

(b) Does not arise

#### Announcement of Film Awards for 1973

**\*356 SHRI JAGANNATH MISHRA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the awards for the feature and documentary films for the year 1973 have been announced, and

(b) if so, the main features thereof;

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL):** (a) Yes, Sir. A Statement giving details of the National Film Awards (1973) is placed on the Table of the House. [Placed in Library. See No. LT 8189/74]

(b) The main features of the awards are as follows:—

(i) Treating the medium of film as a vehicle of aesthetic and social communication, due recognition has been given to creative talent in different fields.

(ii) The amount of prize money has been enhanced and Directors have also been given cash prizes as have been the Producers. The prize money for various categories of Awards has been increased from Rs. 1.51 lakhs to Rs. 4.86 lakhs.